

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appea.No.485/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th January 2018, 10.30 A.M

Name of the Company	Balaji Maintenance Pvt.Ltd.-Vs-Registrar of Companies, WB		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms Swapna Choudhary, Adv
Mr Sidhartha Sharma, Adv } Pet
Ms Namrata Bose, Adv } 4/1/18

ORDER

Ld. Counsel for the appellant sought leave of the Court to file supplementary affidavit in view of the objections raised by the Registrar of Companies, West Bengal in detail paragraphwise reply. Prayer is allowed. Supplementary affidavit may be filed in Court, which may be taken on record.

Heard the Ld. Counsel for the appellant. Reserved for order.

8d
(Jinan K.R.)
Member (J)

8d
(V.P.Singh)
Member (J)